

12.37 hrs.

## PAPERS LAID ON THE TABLE

*[English]*

**Annual Report and Annual Accounts of the National Institute of Rural Development, Hyderabad for the year 1985-86**

**THE MINISTER OF AGRICULTURE DR. G. S. DHILLON) : I beg to lay on the Table :**

- (1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 1985-86.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 1985-86 together with Audit Report thereon.

**[Placed in Library See No. LT-3383/86]**

**Annual Report and Review on the Working of the Visakhapatnam Steel Project Rashtriya Ispat Nigam Limited for the year 1985-86**

**THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—**

- (1) Review by the Government on the working of the Visakhapatnam Steel Project Rashtriya Ispat Nigam Limited for the year 1985-86.
- (2) Annual Report of the Visakhapatnam Steel Project Rashtriya Ispat Nigam Limited, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

**[Placed in Library. See No. LT-3384/86]**

**Annual Reports and Reviews on the Working of the Mineral Exploration Corporation Limited and Hindustan Copper Limited etc. etc.**

**THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table a copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—**

- (1) (i) Review by the Government on the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1985-86.
- (ii) Annual Report of the Mineral Exploration Corporation Limited, Nagpur, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

**[Placed in Library. See No. LT-3385/86.]**

- (2) (i) Review by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1985-86.

(ii) Annual Report of the Hindustan Copper Limited, Calcutta for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

**[Placed in Library. See No. LT-3386/86.]**

- (3) (i) Review by the Government on the working of the Bharat Gold Mines Limited, for the year 1985-86.

(ii) Annual Report of the Bharat Gold Mines Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

**[Placed in Library See No. LT-3387/86.]**

- (4) (i) Review by the Government on the working of the Bharat Aluminium Company Limited, for the year '985-86.

(ii) Annual Report of the Bharat Aluminium Company Limited, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placee in Library See No. LT-3388/86.]

Annual Reports and Review on the Working of the Rashtriya Chemicals and Fertilizers Limited and Pyrites, Phosphates and Chemicals Limited etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956;—

- (1) (i) Review by the Government on the working of the Rashtriya Chemicals and Fertilizers.

(ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3389/86.]

- (2) (i) Review by the Government on the working of the Pyrites, Phosphates and Chemicals Limited for the year 1985-86.

(ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, for the year 1985-86 along with Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3390/86.]

- (3) (i) Review by the Government on the working of the Hindustan

Fertilizer Corporation Limited, New Delhi for the year 1985-86.

(ii) Annual Report of the Hindustan Fertilizers Corporation Limited, New Delhi for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3391/86.]

- (4) (i) Review by the Government on the working of the Madras Fertilizers Limited, Madras for the year 1985-86.

(ii) Annual Report of the Madras Fertilizers Limited, Madras, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3392/86]

- (5) (i) Review by the Government on the working of the National Fertilizers Limited, for the year 1985-86

(ii) Annual Report of the National Fertilizers Limited, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3393/86]

- (6) (i) Review by the Government on the working of the Fertilizer Corporation of India Limited, for the year, 1985-86.

[Placed in Library. See No. LT-3394/86]

- (ii) Annual Report of the Fertilizer Corporation of India Limited for the year 1985-86 along with Audited Accounts and the comments of the comptroller and Auditor General thereon.

(7) (i) Review by the Government on the working of the Fertilizers and Chemicals Travancore Limited for the year 1985-86.

(ii) Annual Report of the Fertilizers and Chemicals Travancore Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3395/86]

Annual Report of the National Horticulture Board, Gurgaon and Annual Report and Review on the working of the Coconut Development Board, Cochin.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table :—

(1) A copy of the Annual Report (Hindi and English versions) of the National Horticulture Board, Gurgaon, for the year 1985-86 along with Audited Accounts

[Placed in Library. See No. LT-3396/86]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Coconut Development Board, Cochin; for year 1985-86.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Coconut Development Board, Cochin for the year 1985-86 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coconut Development Board, Cochin, for the year 1985-86.

[Placed in Library. See No. LT-3397/86]

12.38 hrs.

LEAVE OF ABSENCE FROM THE SITTING OF THE HOUSE

[English]

MR. SPEAKER : The Committee on Absence of Members from the sittings of the House in their Sixth Report presented to the House on 28th November, 1986, have recommended that leave of absence be granted to the following Members for the period mentioned against each :—

1.	Shri K. V. Shandara Gowda	17.7.86 to 14.8.86 = 29 days and 4.11.86 to 25.11.86 = 22 days ----- = 59 days
2.	Shri Bipinpal Das	4.11.86 to 5.12.86 = 32 days
3.	Prof. Narain Chand Parashar	4.11.86 to 5.12.86 = 32 days
4.	Shri Charan Singh	4.11.86 to 5.12.86 = 32 days
5.	Shri Srikantha Datta Narasimhbraja Wadiyar	4.11.86 to 21.11.86 = 18 days
6.	Smt. Indumati Bhattacharyya	4.11.86 to 5.12.86 = 32 days
7.	Shri Chittubhai Gamit	6.11.86 to 28.11.86 = 23 days
8.	Chudhary Ram Parkash	10.11.86 to 5.12.86 = 26 days